

demand and supply of various types of motors.

Electric motors which have widely varying specifications are not under price control. However, as in the case of essential items, Government have conveyed to the industry the need to hold the price line.

Road Bridge over Brahmaputra River at Tezpur-Silghat

3451. SHRI PURNA SINHA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the surveys and type plans of a 2-kilometre Road Bridge over the Brahmaputra river at Tezpur-Silghat point have been completed under the North Eastern Council;

(b) whether the North Eastern Council has submitted a proposal to the Government of India to provide funds necessary for construction of this bridge in view of public demands for several years at a stretch; and

(c) if so, whether the clearance of the Planning Commission with provision of funds will soon be made so that the Bridge can be completed during the current Plan period through the agency of the Central Government?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) The matter has been under the consideration of the Council and a suggestion has been received recently from the secretary of the Council to meet the finance required for the bridge.

(c) Since the proposed bridge falls on a State road, the question of its construction, financing etc. falls under State sphere of activities. The North Eastern Council Secretariat have, therefore, been advised that after detailed investigations have been completed, the matter may be placed by the State Government before the

Planning Commission for the provision of funds.

Meeting of Ministers for F.E.R.A. Applications of Coca Cola

3452. SHRI DHARAMSINHBHAI PATEL:
SHRI R. L. P. VERMA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there was a meeting of Ministers on 22nd July, 1976 to discuss the FERA application of Coca Cola Export Corporation;

(b) what was the outcome; and

(c) what steps have taken place since then?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) The deliberations of the Cabinet, or any sub-committee of the Cabinet, are secret and cannot be revealed.

(c) The Reserve Bank of India has issued orders on June 15, 1977 under Section 29 of the Foreign Exchange Regulation Act granting permission to the Coca Cola Export Corporation to carry on its existing manufacturing activities in India subject, *inter alia*, to the condition that the Indian branch of the Company shall be converted into an Indian company with a non-resident interest of the equity capital not exceeding 40 per cent within a period of one year. The application under Section 28 of FERA, relating to approval of the trade marks is still under consideration of the Reserve Bank.

प्रायुद्ध वस्त्र निर्माण फैक्टरी, शाहजहांपुर
में बच्चों का निर्माण

3453. श्री सुरेन्द्र बिक्रम : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रायुद्ध वस्त्र निर्माण फैक्टरी,